GOVERNMENT OF INDIA MINISTRY OF TOURISM

LOK SABHA UNSTARRED QUESTION NO.†184 ANSWERED ON 30.11.2015

DEVELOPMENT OF TOURISM HUBS

†184.SHRIMATI SAKUNTALA LAGURI: SHRI LAXMI NARAYAN YADAV: SHRI VISHNU DAYAL RAM:

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government has received any proposals from various State Governments for development of several tourism centres in their States;
- (b) if so, the details thereof and the action taken by the Government in this regard;
- (c) the total number of tourism centres in the country at present, State-wise;
- (d) the revenue earned from them and spent on them during the last three years; and
- (e) whether the Government proposes to develop tourism centres under PPP mode in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. MAHESH SHARMA)

(a) to (c): The Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to State Governments/Union Territory Administrations for various tourism projects subject to availability of funds, inter-se priority, liquidation of pending utilization certificates against the funds released earlier and adherence to the relevant scheme guidelines.

The Ministry of Tourism has launched following two new plan schemes pursuant to the Budget 2014-15 announcements:

1) Swadesh Darshan for Integrated Development of Tourist Circuits around Specific Themes.

Twelve theme based circuits i.e. North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit and Ramayana Circuit have been identified for development under "Swadesh Darshan".

2) National Mission on Pilgrimage Rejuvenation and Spiritual Augmentation Drive (PRASAD) to beautify and improve the amenities and infrastructure at pilgrimage centres of all faiths.

Under PRASAD, initially thirteen cities have been identified namely Ajmer, Amritsar, Amravati, Dwarka, Gaya, Kamakhaya, Kanchipuram, Kedarnath, Mathura, Patna, Puri, Varanasi and Velankanni.

The details of projects sanctioned and amount sanctioned under Swadesh Darshan and PRASAD scheme during 2014-15 and 2015-16 are given at Annexure-I.

(d) and (e): MOT does not compile any data regarding revenue generation on infrastructure projects as these are for setting up of facilities and amenities for tourists. The year-wise Foreign Exchange Earnings (FEE) for tourism from 2011 till August, 2015 are given at Annexure-II.

MOT has a scheme namely 'Large Revenue Generating Projects' (LRGP) for tourism projects under Public Private Partnership (PPP) mode. The scheme guidelines for the newly launched plan scheme of Swadesh Darshan & PRASAD also provide for Viability Gap Funding (VGF) for projects under Public Private Partnership (PPP) mode.

STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.†184 ANSWERED ON 30.11.2015 REGARDING DEVELOPMENT OF TOURISM HUBS.

The list of projects sanctioned under Swadesh Darshan during 2014-15 and 2015-16 (till 24.11.2015)

(Rs. in Crore)

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SI.	Name of	State	Name of Project	Year	Amount
No.	the				Sanctioned
	Circuit				
1	Coastal	Andhra	Development of	2014-	69.83
	Circuit	Pradesh	Kakinada Hope	15	
			Island Konaseema		
			as World class		
			coastal & Eco		
			Tourism Circuit in		
			Andhra Pradesh		
2.	North-	Arunachal	Bhalukpong-	2014-	50.00
	East	Pradesh	Bomdila-Tawang	15	
	India		in Arunachal		
	Circuit		Pradesh		
3.	Buddhist	Bihar	Cultural Centre,	2014-	33.17
	Circuit		Bodhgaya	15	
4	North-	Manipur	Development of	2015-	89.66
	East	-	Tourist Circuit in	16	
	India		Manipur: Imphal-		
	Circuit		Moirang-		
			Khongjom-Moreh		
5	North-	Sikkim	Development of	2015-	98.05
	East		Tourist Circuit	16	
	India		linking - Rangpo		
	Circuit		(entry) - Rorathang		
			- Aritar -		
			Phadamchen -		
			Nathang -		
			Sherathang -		
			Tsongmo -		
			Gangtok - Phodong		
			- Mangan -		
			inangan -		

		Total			582.40
8	Tribal Circuit	Nagaland	Development of Tribal Circuit Peren –Kohima- Wokha, Nagaland	2015- 16	97.36
7	Desert Circuit	Rajasthan	Development of Sambhar Lake Town and Other Destinations under Desert Circuit in Swadesh Darshan Scheme	16	63.96
6	Eco Circuit	Uttarakhand	Lachung Yumthang Lachen - Thangu - Gurudongmer Mangan - Gangtok Tumin Lingee - Singtam (exit) in Sikkim Integrated Development of Eco-Tourism, Adventure Sports, Associated Tourism related Infrastructure for Development of Tehri Lake & Surroundings as New Destination- District Tehri, Uttarakhand	2015-16	80.37

The State-wise details of the funds sanctioned under PRASAD Scheme during the year 2014-15 and 2015-16 (till 24.11.2015).

(Rs. in Crore)

SI. No.	Name of the State & project	Year	Amount Sanctioned
	BIHAR		

1.	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014- 15	4.29
	UTTAR PRADESH		
2.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	2014- 15	14.93
3.	Construction of Tourist Facilitation Centre at Vrindavan, Distt. Mathura	2014- 15	9.36
	ODISHA		
4.	Infrastructure Development at Puri, Shree Jagannath Dham- Ramachandi- Prachi River front at Deuli under Mega Circuit	2014- 15	50.00
	PUNJAB		
5.	Development of Karuna Sagar Valmiki Sthal at Amritsar	2015- 16	6.45
	RAJASTHAN		
6.	Integrated Development of Pushkar/Ajmer	2015- 16	40.44
	Grand Total		125.47

STATEMENT IN REPLY TO PARTS (d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO.†184 ANSWERED ON 30.11.2015 REGARDING DEVELOPMENT OF TOURISM HUBS.

The year-wise Foreign Exchange Earnings (FEE) for tourism from 2011 till August, 2015.

SI.	Year	FEEs from Tourism in India
No.		(Rs. in Crore)
1.	2011	77591
2.	2012	94487
3.	2013 # ²	107671
4	2014 # ²	123320
5	2015 #¹ (Jan to Aug)	82225

#1: Provisionally Estimates (based on Provisional FTAs)

 $\#^2$: Provisionally Revised Estimates (based on final FTAs received from BOI)
